

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 312 of 2013 &  
I.A. No. 405 of 2013**

**Dated : 17<sup>th</sup> December, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Energy Transmission  
Corporation Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan

**ORDER**

The learned counsel for the Appellant is permitted to take fresh notice to the Respondents. Dasti service is permitted.

Post the matter on **23.01.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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